

CASE NO.:
Appeal (civil) 1816 of 2008

PETITIONER:
State of Punjab & Ors

RESPONDENT:
M/s. Sankeshwar Hosiery Industry

DATE OF JUDGMENT: 07/03/2008

BENCH:
S.H. Kapadia & B. Sudershan Reddy

JUDGMENT:
J U D G M E N T

CIVIL APPEAL NO. 1816 OF 2008
[Arising out of S.L.P. (CIVIL) NO.7649 of 2007]

KAPADIA, J.
Leave granted.

In view of our decision in the case of State of Punjab & Others etc. etc. v. M/s. Perfect Synthetics etc. etc. \026 Civil Appeal No.1072 of 2008, the civil appeal is dismissed with no order as to costs.